

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :02/09/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-ARBP/33261/2025 ARBP/80/2025	M/S SIVANANDA AND CO.,BBSR VS JNTL CONSUMER HEALTH (INDIA) PRIVATE LIMITED,MUMBAI	GOUTAM KUMAR ACHARYA (SR.ADV) VS	// CIVIL JUDGE (SD),BHUBANESWAR(Kh Arbp/0000007/2025
2	D-ARBP/34481/2025 ARBP/81/2025	M/S. ANKITA GRAPHICS PVT. LTD. VS COLLECTOR, CUTTACK CUM CHAIRMAN DISTRICT PURCHASE COMMITTEE SAMAGRA SIKSHYA, CUTTACK	PRASANTA KUMAR JENA VS	// ( //
3	D-BLAPL/26328/2025 BLAPL/9103/2025	DILIP BHOI @ DILIP KUMAR BHOI VS STATE OF ODISHA	ANUGRAHA NARAYAN SAMANTARAY VS	BIRIDI PS /275 /2024 A.D.J.,JAGATSINGHPUR(Jagatsinghapur ) CT/0000332/2024
4	D-BLAPL/26392/2025 BLAPL/9104/2025	SURESH KUMAR SAHU VS STATE OF ODISHA	RAMANI KANTA PATTANAIAK VS	TIGIRIA /8 /2025 A.D.J.,ATHAGARH(Cuttack) ST/0000046/2025
5	D-BLAPL/26393/2025 BLAPL/9105/2025	PIAR SK VS STATE OF ODISHA	SATYA RANJAN MULIA VS	GURUDIJHATIA /153 /2025 S.D.J.M.-CIVIL JUDGE (JD),ATHGARH(C CT/0000522/2025
6	D-BLAPL/26394/2025 BLAPL/9106/2025	PREMANANDA NAIK @ UMAKANTA NAIK VS STATE OF ODISHA	SATYAJIT MOHAPATRA VS	BOLANGIR SADAR /143 /2025 DISTRICT & SESSIONS JUDGE,BOLANG SC/0000049/2025
7	D-BLAPL/26396/2025 BLAPL/9107/2025	KANHU @ SILILESWAR PATRA @ SHIMALESHWAR PATRA VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	BADSAHI /267 /2025 J.M.F.C., BETANATI(Mayurbhanj) CT/0000879/2025
8	D-BLAPL/26027/2025 BLAPL/9108/2025	JAYANTA KUMAR ROUT VS STATE OF ODISHA	RAMESH CHANDRA BHOI VS	S.P.(CID-CRL),CUTTACK /6 /2025 J.M.F.C.(III),CUTTACK(Cuttack) GR/0000595/2025
9	D-BLAPL/26397/2025 BLAPL/9109/2025	SASWATSUNDAR DASH VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	BARGARH RURAL /201 /2024 DIST.AND SESSIONS JUDGE,BARGARH Spl/0000081/2024
10	D-BLAPL/26401/2025 BLAPL/9110/2025	KUNA NAHAK @ MANIA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	KOTINANDA /152 /2025 J.M.F.C.,ASKA(Ganjam) GR/0000878/2025
11	D-BLAPL/26403/2025 BLAPL/9111/2025	SANJAY KUMAR VS STATE OF ODISHA	LALITENDU MOHAPATRA VS	//0 SPL.JUDGE SAMBALPUR(Sambalpur) TR/0000080/2025

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12	D-BLAPL/24026/2025 BLAPL/9112/2025	TRILOCHAN BHOI VS STATE OF ODISHA	MANAS RANJAN KHATUA VS	KISSANNAGAR PS /263 /2024 AD-HOC ADJ (FTSC-II), CUTTACK(Cuttack) ST/0000081/2025
13	D-BLAPL/26408/2025 BLAPL/9113/2025	PRASANTA MUKHI @ KHAKA VS STATE OF ODISHA	DALIRANI BEHURAY VS	SARAT /25 /2022 A.D.J.,UDALA(Mayurbhanj) ST/0000087/2025
14	D-BLAPL/25107/2025 BLAPL/9114/2025	PRASANJIT DAS @ PRIYAJIT DAS VS STATE OF ODISHA	BAISHNAB CHARAN PATRA VS	BANARAPAL /83 /2025 SPECIAL JUDGE (POCSO), ANGUL(Angul) Spl/0000007/2025
15	D-BLAPL/25533/2025 BLAPL/9115/2025	SK. NASIMUDDIN VS STATE OF ODISHA	ASIT KUMAR JENA VS	BALICHANDRAPUR /445 /2024 A.D.J.,CHANDIKHOLE(Jajapur ) CT/0000004/2025
16	D-BLAPL/26411/2025 BLAPL/9116/2025	KUNA NAHAK @ MANIA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	KOTINANDA /162 /2025 J.M.F.C.,ASKA(Ganjam) GR/0000939/2025
17	D-BLAPL/25865/2025 BLAPL/9117/2025	DEBANTA KARNA VS STATE OF ODISHA	AMIT PRASAD BOSE VS	SAINTALA /315 /2025 SPECIAL JUDGE, TITLAGARH(Balangir) Spl/0000042/2025
18	D-BLAPL/25886/2025 BLAPL/9118/2025	ANANTA KU. BEHERA VS STATE OF ODISHA	SAROJ KUMAR PADHI VS	PIPLI /401 /2025 J.M.F.C.,PIPLI(Puri) GR/0000603/2025
19	D-BLAPL/26419/2025 BLAPL/9119/2025	AJIT GOUDA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	RAIKIA /142 /2024 A.D.J.,BALLIGUDA(Kandhamal) ST/0000050/2025
20	D-BLAPL/25929/2025 BLAPL/9120/2025	PRAVAT KUMAR JENA VS STATE OF ODISHA	PRATIK NAYAK VS	CHANDRASEKHARPUR /260 /2025 J.M.F.C.(II),BHUBANESWAR(Khordha ) CT/0000727/2025
21	D-BLAPL/25996/2025 BLAPL/9121/2025	SIBA PRASAD SENAPATI VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	KAMAKHYANAGAR /165 /2024 A.D.J.,KAMAKHYANAGAR(Dhenkanal) CT/0000123/2024
22	D-BLAPL/26000/2025 BLAPL/9122/2025	GANANATH DHAL VS STATE OF ODISHA	BIKASH KUMAR PRADHAN VS	DEOGARH /342 /2025 S.D.J.M. CIVIL JUDGE (JD),DEOGARH(D) CT/0000390/2025
23	D-BLAPL/26036/2025	KANHA BHUE	JAGABANDHU SAHU	PADAMPUR /49 /2025

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	BLAPL/9123/2025	VS STATE OF ODISHA	VS	A.D.J.,PADAMPUR(Bargarh ) Spl/000009/2025
24	D-BLAPL/26425/2025 BLAPL/9124/2025	PRAMOD KUMAR SAMAL VS STATE OF ODISHA	AMULYA RATNA PANDA VS	/ /0 SPECIAL JUDGE,JAJPUR(Jajapur ) Spl/000008/2025
25	D-BLAPL/26055/2025 BLAPL/9125/2025	GANGADHAR PATRA VS STATE OF ODISHA	KARUNAKAR GAYA VS	/ /0 C.J.M.,KEONJHAR(Kendujhar) 2(B)CC/000058/2025
26	D-BLAPL/26064/2025 BLAPL/9126/2025	BHASKAR BHOI VS STATE OF ODISHA	RABI NARAYAN MISHRA VS	BALIPATNA /55 /2025 3RD A.D.J., BHUBANESWAR(Khordha ) CT/000092/2025
27	D-BLAPL/26066/2025 BLAPL/9127/2025	KRUSHNA CHANDRA BEHERA @ MALINGA VS STATE OF ODISHA	PARTHA SARATHI DAS VS	POLASARA PS /342 /2025 A.D.J.,KODALA(Ganjam) ST/0000121/2025
28	D-BLAPL/26427/2025 BLAPL/9128/2025	BHASMAN HARIJAN VS STATE OF ODISHA	UMAKANTA BARIK VS	UMERKOTE /204 /2025 J.M.F.C,UMERKOTE(Nabarangapur ) GR/0000335/2025
29	D-BLAPL/26085/2025 BLAPL/9129/2025	RAJAN SINGH VS STATE OF ODISHA	SIDHARTHA MISHRA VS	/ /0 DISTRICT & SESSIONS JUDGE,SAMBALPUR TR/0000079/2025
30	D-BLAPL/26087/2025 BLAPL/9130/2025	BABLU YADAV @ BABULA YADAV VS STATE OF ODISHA	SIDHARTHA MISHRA VS	/ /0 DISTRICT & SESSIONS JUDGE,SAMBALPUR TR/0000079/2025
31	D-BLAPL/26438/2025 BLAPL/9131/2025	SK. RAJU VS STATE OF ODISHA	DEEPAK KU SAHOO VS	DERABIS /111 /2025 J.M.F.C,KENDRAPARA(Kendrapara ) GR/0000355/2025
32	D-BLAPL/26195/2025 BLAPL/9132/2025	SK.RIHAN @ RAJA @ ARAYAN VS STATE OF ODISHA	BIJAYA KUMAR PARIDA 2 VS	MAHILA P.S. BUXIBAZAR /93 /2025 S.D.J.M.,CUTTACK SADAR(Cuttack) GR/0000553/2025
33	D-BLAPL/26281/2025 BLAPL/9133/2025	RUPESH @ KEDAR MAHALA VS STATE OF ODISHA	SUBODH KUMAR MOHANTY VS	KESINGA /297 /2025 J.M.F.C., KESINGA(Kalahandi) CT/0000290/2025
34	D-BLAPL/26442/2025 BLAPL/9134/2025	MANTU @ SOUMYA RANJAN SAMAL VS	PUSPAMITRA MOHAPATRA VS	RAJKANIKA /334 /2025 J.M.F.C,AUL(Kendrapara )

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35	D-BLAPL/26282/2025 BLAPL/9135/2025	STATE OF ODISHA BIKASH ROUT VS	DEBASNAN DAS VS	GR/0000517/2025 CHOUDWAR /175 /2025 J.M.F.C,CUTTACK(Cuttack) GR/0000271/2025
36	D-BLAPL/26568/2025 BLAPL/9136/2025	STATE OF ODISHA PHULDAS GOND VS	SARBESWAR SAHOO VS	UMERKOTE /43 /2022 A.D.J.,UMERKOTE(Nabarangapur ) CT/0000044/2022
37	D-BLAPL/26447/2025 BLAPL/9137/2025	STATE OF ODISHA MANOJ BEHERA VS	JYOTIRMAYA SAHOO VS	PURUSHOTTAMPUR /240 /2025 J.M.F.C-CUM-ADDL.CIVIL JUDGE(JD),PT GR/0000238/2025
38	D-BLAPL/26448/2025 BLAPL/9138/2025	STATE OF ODISHA PINTU BEHERA VS	JYOTIRMAYA SAHOO VS	RAMBHA (KHALLIKOTE) /613 /2025 J.M.F.C-ADDL.CIVIL JUDGE (JD),KHALI GR/0001733/2025
39	D-BLAPL/26070/2025 BLAPL/9139/2025	STATE OF ODISHA SIPU @ BISWANATH KISAN VS	KULDEEP MOHANTY VS	KHAMAR /300 /2025 S.D.J.M.,PALLAHARA(Anugul ) GR/0000548/2025
40	D-BLAPL/25874/2025 BLAPL/9140/2025	STATE OF ODISHA SK. SARAF ALLI @ SONA VS	DEEPAK KU SAHOO VS	DERABIS /111 /2025 J.M.F.C,KENDRAPARA(Kendrapara ) GR/0000355/2025
41	D-BLAPL/26463/2025 BLAPL/9141/2025	STATE OF ODISHA RAJU MAJHI VS	PRABHAV BEHERA VS	BHAWANIPATNA SADAR /49 /2025 SPECIAL JUDGE(POCSO),BHAWANIPAT Spl/0000101/2025
42	D-BLAPL/26465/2025 BLAPL/9142/2025	STATE OF ODISHA SUBASH LENKA VS	AKSHAYA KUMAR SAHOO VS	JENAPUR /281 /2025 J.M.F.C.,CHANDIKHOLE(Jajapur ) CT/0001563/2025
43	D-BLAPL/26473/2025 BLAPL/9143/2025	STATE OF ODISHA PRASHANTA KUMAR SETHI @ PRASANTA SETHI VS	BEDA PRAKASH PANDA VS	NIMAKHANDI /212 /2025 J.M.F.C.(R),BERHAMPUR(Ganjam) GR/0001073/2025
44	D-BLAPL/26261/2025 BLAPL/9144/2025	STATE OF ODISHA ABHIRAM C @ ABHINANO MS @ ABHINANDH M.S. VS	AMULYA RATNA PANDA VS	BALLIGUDA /238 /2025 A.D.J.,BALLIGUDA(Kandhamal) Spl/0000138/2025
45	D-BLAPL/26123/2025 BLAPL/9145/2025	STATE OF ODISHA MUKESH SEN VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	JONK /164 /2025 S.D.J.M.-CIVIL JUDGE (JD),NAWAPARA CT/0000535/2025

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
46	D-BLAPL/26124/2025 BLAPL/9146/2025	RAVI BINZADE VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	/ /0 SPECIAL JUDGE,NAWAPARA(Nuapada ) SA/000040/2025
47	D-BLAPL/26289/2025 BLAPL/9147/2025	PALLAVI MISHRA @ PALLAVI HOTA VS STATE OF ODISHA(OPID)	KRUSHNA CHANDRA RATH VS	DHENKANAL TOWN /131 /2022 PRESIDING OFFICER, DESIGNATED CO CT/0000004/2022
48	D-BLAPL/26908/2025 BLAPL/9148/2025	SUBRATA KUMAR NAYAK VS STATE OF ODISHA	BISHNU PRASAD PRADHAN VS	EOW,BHUBANESWAR /11 /2025 PRESIDING OFFICER, DESIGNATED CO CT/000014/2025
49	D-BLAPL/26366/2025 BLAPL/9149/2025	ANUPAMA MOHAPATRA @ ARUPAMA VS STATE OF ODISHA	BIKRAM CHANDRA GHADEI VS	DELANGA /61 /2024 3RD ADDL. DISTRICT JUDGE,PURI(Puri) ST/0000406/2024
50	D-BLAPL/26487/2025 BLAPL/9150/2025	MANORANJAN BEURA @ RINTU @ RASHMI RANJAN BEURA VS STATE OF ODISHA	BIBHUTI RANJAN MOHANTY VS	GURUDIJHATIA /149 /2025 S.D.J.M.-CIVIL JUDGE (JD),ATHGARH(C CT/0000516/2025
51	D-BLAPL/26498/2025 BLAPL/9151/2025	BIKASH PUTEI VS STATE OF ODISHA	SIDDHARTH GOUTAM DAS VS	TUREIKELA /209 /2025 J.M.F.C.,KANTABANJI(Balangir) GR/0000502/2025
52	D-BLAPL/26493/2025 BLAPL/9152/2025	GOPAL NAG VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	SOHELLA /92 /2022 J.M.F.C.-ADDL.CIVIL JUDGE (JD),SOHEL GR/0000273/2022
53	D-BLAPL/26505/2025 BLAPL/9153/2025	RANJIT NAYAK VS STATE OF ODISHA	ABHILASH MISHRA VS	KANPUR /49 /2025 SPECIAL JUDGE (POCSO), CUTTACK(C Spl/0000080/2025
54	D-BLAPL/26518/2025 BLAPL/9154/2025	TINA @ SIBARAM SETHI VS STATE OF ODISHA	BASUDEV PUJARI VS	BADABAZAR /122 /2021 3RD A.D.J.-CUM-SPL.JUDGE, BERHAMP ST/0000122/2021
55	D-BLAPL/25961/2025 BLAPL/9155/2025	LOCHAN NAIK VS STATE OF ODISHA	MANORANJAN DAS VS	DHENKANAL SADAR /503 /2023 DISTRICT & SESSIONS JUDGE,DHENKA CT/0000183/2025
56	D-BLAPL/25973/2025 BLAPL/9156/2025	TAPAS MANGARAJ VS STATE OF ODISHA	AMIT PRASAD BOSE VS	PURI TOWN /317 /2025 S.D.J.M.,PURI(Puri) GR/0000849/2025
57	D-BLAPL/26497/2025	MAHADEV NAIK @ MAHADEV NAYAK	SUSHANTA HARICHANDAN	PURIGHAT /204 /2025

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	BLAPL/9157/2025	VS STATE OF ODISHA	VS	S.D.J.M.,CUTTACK SADAR(Cuttack) GR/0000511/2025
58	D-BLAPL/26508/2025 BLAPL/9158/2025	KRUSHNA MAJHI VS STATE OF ODISHA	AJIT KUMAR MOHANTY VS	TUMUDIBANDHA /39 /2025 A.D.J.,BALLIGUDA(Kandhamal) ST/0000052/2025
59	D-BLAPL/26521/2025 BLAPL/9159/2025	RANJAN NAYAK VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	BANAPUR P.S. /214 /2025 J.M.F.C.-CIVIL JUDGE (JD),BANPUR(Khordha) GR/0000311/2025
60	D-BLAPL/26012/2025 BLAPL/9160/2025	BIBEKANANDA BISWAL @ BIBAN VS STATE OF ODISHA	SUBHANKAR DAS VS	MAHILA P.S. BUXIBAZAR /3 /1999 A.D.J.,BHUBANESWAR(Khordha ) CT/0000046/2021
61	D-BLAPL/26018/2025 BLAPL/9161/2025	SURYAKANTA KHATUA VS STATE OF ODISHA	REENA NAYAK VS	KHUNTUNI /33 /2023 A.D.J.,ATHAGARH(Cuttack) ST/0000067/2025
62	D-BLAPL/23121/2025 BLAPL/9162/2025	RAKESH KUMAR MOHAPATRA VS STATE OF ODISHA	GUNDURI CHARAN PANDA VS	MADHUPATNA /188 /2025 J.M.F.C.(IV),CUTTACK(Cuttack) GR/0000905/2025
63	D-BLAPL/26527/2025 BLAPL/9163/2025	ABANTI SAMAL VS STATE OF ODISHA	ABESH KAMAL VS	KANDARPUR /167 /2021 AD-HOC ADJ (FTSC-II), CUTTACK(Cuttack) Spl/0000087/2021
64	D-BLAPL/26231/2025 BLAPL/9164/2025	PINTU BIBHAR VS STATE OF ODISHA	AMITAV TRIPATHY VS	MANAMUNDA /190 /2025 ADDL.SESSION JUDGE CUM SPL.JUDGE Spl/0000136/2025
65	D-BLAPL/26586/2025 BLAPL/9165/2025	CHITTARANJAN SENAPATI VS STATE OF ODISHA	ASHOK KUMAR SAHOO VS	/ /0 A.D.J.-CUM-SPECIAL JUDGE,PATTAMUNDA TR/0000680/2025
66	D-BLAPL/26942/2025 BLAPL/9166/2025	GURA MUNDA @ SURESH VS STATE OF ODISHA	KURESH PRASAD DASH VS	/ / ASST. SESSIONS JUDGE, KEONJHAR(Kandhamal) 2(B)CC/0000058/2025
67	D-BLAPL/26413/2025 BLAPL/9167/2025	AJU @ SOMANATH DAS VS STATE OF ODISHA	GOREKHANATH DAS VS	KHANDAGIRI P.S. /625 /2022 AD-HOC A.D.J.(FTSC-II),BHUBANESWAR TR/0000601/2022
68	D-BLAPL/26970/2025 BLAPL/9168/2025	OM RANJAN BASTIA VS	DHANANJAYA NAYAK VS	CHAULIAGANJA /347 /2025 SPECIAL JUDGE (POCSO), CUTTACK(Cuttack)

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69	D-BLAPL/26957/2025 BLAPL/9169/2025	STATE OF ODISHA TAPAN KUMAR PATRA @ TAPAN PATRA VS STATE OF ODISHA	KURESH PRASAD DASH VS	Spl/0000107/2025 //0 C.J.M.,KEONJHAR(Kendujhar) 2(B)CC/0000058/2025
70	D-CMP/34513/2025 CMP/1357/2025	T.JITESH KUMAR PATRO VS STATE OF ODISHA	PRATYUSHA NAIDU VS	// CIVIL JUDGE (SD),KODALA(Ganjam) IA/0000008/2022
71	D-CMP/34522/2025 CMP/1358/2025	TRILOCHAN MOHANTA VS TARAMANI MOHANTA	ANAM CHARAN PANDA VS	// CIVIL JUDGE (JD) CUM JMFC, THAKUR EC/0000001/2023
72	D-CMP/34619/2025 CMP/1359/2025	SUDHANSHU BHUSAN PATTNAIK @ BHUSAN PATTNAIK VS SUNDARAMANI SAHU	KIRTAN DANG VS	// CIVIL JUDGE (SD),BOLANGIR(Balangir) CS/0000121/2024
73	D-CMP/33992/2025 CMP/1360/2025	PRAFULLA KUMAR PANDA VS SRI GOPAL JEW THAKUR, BIJE PURUSOTTAMPUR, JAJPUR	KISHORE CHANDRA SATAPATHY VS	// A.D.J.,CHANDIKHOLE(Jajapur ) RFA/0000051/2016
74	D-CMP/34653/2025 CMP/1361/2025	VIKHYAKARI MOHAPATRA @ BHIKHYAKARI MOHAPATRA VS DAYANIDHI BEHERA	AMITAV TRIPATHY VS	// CIVIL JUDGE (SD),NAYAGARH(Nayagarh) CS/0000069/2020
75	D-CMP/34503/2025 CMP/1362/2025	BIREN ROY @ BIREN CHANDRA ROY VS DHABAL ROY	PRASANNA KUMAR RATH VS	// 5TH ADDL CIVIL JUDGE(S.D.),CUTTACK EC/0000020/2024
76	D-CMP/32133/2025 CMP/1363/2025	RABINDRA MUDULI @ RABINDRA KUMAR MUDULI VS PURNANANDA MUDULI	BHASKAR CHANDRA PANDA VS	// 2ND A.D.J.,CUTTACK(Cuttack) Fao/0000050/2023
77	D-CMP/34671/2025 CMP/1364/2025	SUSHIL KUMAR ROUT VS COLLECTOR, BOLANGIR	TRILOCHAN NANDA VS	// CIVIL JUDGE (SD),BOLANGIR(Balangir) CS/0000022/2018
78	D-CMP/34715/2025 CMP/1365/2025	KARTIK CHANDRA DEY VS STATE OF ODISHA	SUSHANT KUMAR PRADHAN VS	// CIVIL JUDGE (SD),BHADRAK(Bhadrak ) CS/0000274/2003
79	D-CMP/34510/2025 CMP/1366/2025	BIREN ROY@ BIREN CHANDRA ROY VS ARATI ROY	PRASANNA KUMAR RATH (1) VS	// 5TH ADDL CIVIL JUDGE(S.D.),CUTTACK EC/0000028/2024

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80	D-CMP/35383/2025 CMP/1367/2025	KAILASH CHANDRA BEHERA VS DAMAYANTI SAHOO	JATINDRA KUMAR MOHAPATRA VS	// 2ND A.D.J.,CUTTACK(Cuttack) Fao/0000086/2023
81	D-CMP/34028/2025 CMP/1368/2025	HEMA PRADHAN VS SATYABADI PRADHAN	BHASKAR CHANDRA PANDA VS	// CIVIL JUDGE (SD),ANGUL(Anugul ) CS/0000280/2012
82	D-CMP/33666/2025 CMP/1369/2025	NIROJINI PATEL VS KUMUDINI PATEL	SUNIL KUMAR PANDA VS	// CIVIL JUDGE (SD), JHARSUGUDA(Jharsu CS/0000066/2018
83	D-CONTC/33404/2025 CONTC/4051/2025	MAGUNI CHARAN SAHU VS SHALINI PANDIT,IAS	PRAJIT KUMAR PRADHAN VS	// () //
84	D-CONTC/33405/2025 CONTC/4052/2025	NIRANJAN SAHOO VS SHALINI PANDIT,IAS	PRAJIT KUMAR PRADHAN VS	// () //
85	D-CONTC/33407/2025 CONTC/4053/2025	BANAMALI SAHOO VS SHALINI PANDIT,IAS	PRAJIT KUMAR PRADHAN VS	// () //
86	D-CONTC/33409/2025 CONTC/4054/2025	BATAKRISHNA BEHERA VS SHALINI PANDIT,IAS	PRAJIT KUMAR PRADHAN VS	// () //
87	D-CONTC/33411/2025 CONTC/4055/2025	LAXMIKANTA PRADHAN VS SHALINI PANDIT,IAS	PRAJIT KUMAR PRADHAN VS	// () //
88	D-CONTC/34059/2025 CONTC/4056/2025	ISWAR CHANDRA BEHERA VS ANU GARG, IAS	ADV VS	// () //
89	D-CONTC/34077/2025 CONTC/4057/2025	JAYADEV PATEL VS DR. MOHAN MANIA, SUB DIVISIONAL VETERINARY OFFICER,BOLANGIR	MOHIT KUMAR PATI VS	// () //
90	D-CONTC/34119/2025 CONTC/4058/2025	SURYAMANI PANDA VS DILLIP KUMAR PANDA,DIRECTOR,CAPITAL HOSPITAL,,BBSR	ADV. VS	// () //
91	D-CONTC/34145/2025	BIDYUTLATA BISWAL	ADV.	//

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	CONTC/4059/2025	VS	VS	0
		ASWATHY S,IAS		//
92	D-CONTC/34147/2025	HIMANSU BHUSAN PATRA	ADV.	//
	CONTC/4060/2025	VS	VS	0
		ASWATHY S.,IAS		//
93	D-CONTC/34152/2025	NUJA CHOBAY	ADV.	//
	CONTC/4061/2025	VS	VS	0
		ASWATHY S.,IAS		//
94	D-CONTC/34560/2025	BIBUDHENDU DASH	ADV.	//
	CONTC/4062/2025	VS	VS	0
		KALI PRASANNA MOHAPATRA,DIRECTOR,HIGHER EDUCATION DEPT,ODISHA		//
95	D-CONTC/34562/2025	BIJAYA CHANDRA PANDA	ADV.	//
	CONTC/4063/2025	VS	VS	0
		KALI PRASANNA MOHAPATRA,DIRECTOR,HIGHER EDUCATION DEPT,ODISHA		//
96	D-CONTC/27547/2025	BHABANI SHANKAR PANDA	ADV.	//
	CONTC/4064/2025	VS	VS	0
		LAXMAN BHOI, DIST. EDUCATION OFFICER, SAMBALPUR		//
97	D-CONTC/29467/2025	RATANA NAYAK	ADV.	//
	CONTC/4065/2025	VS	VS	0
		AUROBINDA AGARWALL,IAS		//
98	D-CONTC/34654/2025	DR.SHAIKH NAIMUDDIN	ADV.	//
	CONTC/4066/2025	VS	VS	0
		DR.ARABINDA AGARWAL,IAS		//
99	D-CONTC/32452/2025	HAREKRUSHNA MISHRA	ADV	//
	CONTC/4067/2025	VS	VS	0
		SHALINI PANDIT,COMMNR. CUM SECY., S AND ME DEPT.		//
100	D-CONTC/34351/2025	SHASHI KUMAR SAHOO	NITYABRATA BEHURIA	//
	CONTC/4068/2025	VS	VS	0
		MADHUSMITA NANDA,OAS		//
101	D-CONTC/34459/2025	JANAKAR NAYAK	ADV.	//
	CONTC/4069/2025	VS	VS	0
		ARUN KUMAR NAYAK,SUB-COLLECTOR,KENDRAPARA		//
102	D-CONTC/35078/2025	NUAKAR SETH	ADV	//
	CONTC/4070/2025	VS	VS	0

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103	D-CONTC/35080/2025 CONTC/4071/2025	ANU GARG, IAS SRIBATSA BISWAL VS ANU GARG, IAS	ADV VS	// // ()
104	D-CRLA/22025/2025 CRLA/1025/2025	ASPAQUE AHMAD KHAN VS STATE OF ODISHA	DEVASHIS PANDA VS	MAHILA P.S. BUXIBAZAR /86 /2020 AD-HOC ADJ (FTSC-II), CUTTACK(Cuttack) Spl/0000097/2020
105	D-CRLA/23747/2025 CRLA/1026/2025	LALITA RANA VS STATE OF ODISHA	RITURANJAN CHHOTARAY VS	PAIKMAL /7 /2021 A.D.J.,PADAMPUR(Bargarh ) CT/0000036/2021
106	D-CRLA/25047/2025 CRLA/1027/2025	NARAYAN PARIDA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KODALA /47 /2007 A.D.J.,KODALA(Ganjam) Spl/0000074/2007
107	D-CRLA/25634/2025 CRLA/1028/2025	ABHIMANYU RAITA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	ADVA /111 /2022 A.D.J.,PARALAKHEMUNDI(Gajapati ) ST/0000066/2023
108	D-CRLA/26270/2025 CRLA/1029/2025	ADITYA NARAYAN PADHI VS STATE OF ODISHA	BISHNU PRASAD PRADHAN VS	INFOVALLY UPD BHUBANESWAR /4 /2020 DISTRICT & SESIONS JUDGE,BHUBANESWAR TR/0000012/2025
109	D-CRLA/26327/2025 CRLA/1030/2025	PURNA CHANDRA MEHER@PURNA MEHER VS STATE OF ODISHA	SK. ZAFARULLA VS	BHAWANIPATNA TOWN /181 /2020 SPECIAL JUDGE,BHAWANIPATNA(Kalapatna) Spl/0000621/2020
110	D-CRLA/25826/2025 CRLA/1031/2025	PANDAB DEHURY VS STATE OF ODISHA	BHARATI DASH VS	CHHENDIPADA /201 /2018 AD-HOC A.D.J.(FTSC),ANGUL(Anugul ) Spl/0000041/2018
111	D-CRLMC/25609/2025 CRLMC/3444/2025	MAHESH KUMAR PANDA VS STATE OF ODISHA	AJAY KUMAR TRIPATHY VS	//0 ()
112	D-CRLMC/26201/2025 CRLMC/3445/2025	ABHISEK BARIK VS STATE OF ODISHA	DIBYA JYOTI SAHOO VS	// SECTOR-7 /66 /2020 1ST. A.D.J.,ROURKELA(Sundargarh) Spl/0000042/2021
113	D-CRLMC/25659/2025 CRLMC/3446/2025	SATYABRATA PANDA VS STATE OF ODISHA	GOUTAM CHARAN ROUT VS	GHATAGAON /11 /2015 S.D.J.M.-CIVIL JUDGE (JD),KEONJHAR(Keonjhar) GR/0000099/2015

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114	D-CRLMC/26330/2025 CRLMC/3447/2025	RAMACHANDRA JENA VS STATE OF ODISHA	BISWARANJAN DALAI VS	CUTTACK SADAR /275 /2025 J.M.F.C.,CUTTACK(RURAL)(Cuttack) GR/0000558/2025
115	D-CRLMC/26482/2025 CRLMC/3448/2025	BANTI@BISWAJIT PATRA VS STATE OF ODISHA	BISWARANJAN DALAI VS	CUTTACK SADAR /275 /2025 J.M.F.C.,CUTTACK(RURAL)(Cuttack) GR/0000558/2025
116	D-CRLMC/25773/2025 CRLMC/3449/2025	KAMADEV ROUTARAY @ RAUTARAY VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	//0 JUDGE FAMILY COURT,KHURDA(Khor Crp/0000165/2024
117	D-CRLMC/25986/2025 CRLMC/3450/2025	K.KAMESWAR READY VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	RAMBHA (KHALLIKOTE) /215 /2025 J.M.F.C-ADDL.CIVIL JUDGE (JD),KHALI GR/0000628/2025
118	D-CRLMC/26037/2025 CRLMC/3451/2025	MUNIR KHAN VS MANASI PATHAK	ARUN KUMAR DAS VS	//0 DISTRICT & SESSIONS JUDGE,DHENKA CRREV/0000001/2025
119	D-CRLMC/25669/2025 CRLMC/3452/2025	UMAKANTA KAR VS STATE OF ODISHA(VIG.)	BHARAT JALLI VS	VIGILANCE PS (BERHAMPUR) /24 /2005 SPECIAL JUDGE (VIG),BERHAMPUR(Ga TR/0000061/2009
120	D-CRLMC/26056/2025 CRLMC/3453/2025	SURENDRANATH SARANGI VS STATE OF ODISHA	PRASANNA KUMAR MISHRA VS	BHARATPUR PS /66 /2025 J.M.F.C.(V),BHUBANESWAR(Khordha ) CT/0000188/2025
121	D-CRLMC/26095/2025 CRLMC/3454/2025	SUSANTA DIGAL VS STATE OF ODISHA	AMULYA RATNA PANDA VS	SONEPUR /181 /2017 SPECIAL JUDGE,SONEPUR(Sonepur ) Spl/0000037/2017
122	D-CRLMC/25847/2025 CRLMC/3455/2025	SANJAY@SANJAYA KUMAR JADAV VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	DELANGA /35 /2018 J.M.F.C.,PIPILI(Puri) GR/0000104/2018
123	D-CRLMC/25671/2025 CRLMC/3456/2025	SANTOSH RAY VS STATE OF ODISHA	HAREKRUSHNA BABU VS	AINTHAPALI /116 /2025 DISTRICT & SESSIONS JUDGE,SAMBAL CRREV/0000008/2025
124	D-CRLMC/26157/2025 CRLMC/3457/2025	PRAKASH CHANDRA JENA VS STATE OF ODISHA	RAMAKRISHAN NAIK VS	JAGATSINGPUR /169 /2020 AD-HOC A.D.J.(F.T.S.C.),JAGATSINGHP Spl/0000027/2025
125	D-CRLMC/26111/2025	LALU @ AMAR SWAIN	DEEPAK KUMAR SAHOO	KENDRAPARA SADAR /343 /2021

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	CRLMC/3458/2025	VS STATE OF ODISHA	VS	A.D.J.,KENDRAPARA(Kendrapara ) TR/0000084/2021
126	D-CRLMC/26115/2025 CRLMC/3459/2025	RAMESH CHANDRA SAHOO VS STATE OF ODISHA	DEEPAK KUMAR SAHOO VS	PATKURA /147 /2019 DIST.&SESSIONS JUDGE,KENDRAPARA TR/0000053/2019
127	D-CRLMC/26790/2025 CRLMC/3460/2025	SOLEMAN SAHA VS STATE OF ODISHA	DEBIDUTTA MOHAPATRA VS	AIR FIELD P.S. /143 /2025 J.M.F.C.,BHUBANESWAR(Khordha ) CT/0000368/2025
128	D-CRLMC/26116/2025 CRLMC/3461/2025	CHITTARANJAN BARIK @ CHITTAN VS STATE OF ODISHA	DEEPAK KUMAR SAHOO VS	PATKURA /82 /2007 A.D.J.,KENDRAPARA(Kendrapara ) GR/0000211/2007
129	D-CRLMC/26707/2025 CRLMC/3462/2025	BHISMA KHARA @ BISNU KHARA VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	ORKEL /207 /2021 SPECIAL JUDGE,MALKANGIRI(Malkangiri) Spl/0000110/2021
130	D-CRLMC/26126/2025 CRLMC/3463/2025	DUSMANTA MISHRA VS STATE OF ODISHA	AMITAV TRIPATHY VS	NAYAGARH /192 /2007 J.M.F.C.,NAYAGARH(Nayagarh ) GR/0000347/2007
131	D-CRLMC/26133/2025 CRLMC/3464/2025	GIRIJA SHANKAR DWIBEDI VS STATE OF ODISHA	PRAMOD KUMAR MISHRA VS	PLANTSITE /135 /2015 S.D.J.M.,PANPOSH(Sundargarh) GR/0001061/2015
132	D-CRLMC/26155/2025 CRLMC/3465/2025	SURENDRA SAHU VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	KANTAMAL /19 /2025 ADDL.SESSION JUDGE CUM SPL.JUDGE Spl/0000061/2025
133	D-CRLMC/26600/2025 CRLMC/3466/2025	DIPU NAYAK VS STATE OF ODISHA	BIDYADHAR MANSING VS	/ /0 J.M.F.C.(III),CUTTACK(Cuttack) ICC/0000037/2024
134	D-CRLMC/26190/2025 CRLMC/3467/2025	ALOK BAG VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	KHARIAR /306 /2021 A.D.J.,NAWAPARA(Nuapada ) ST/0000020/2022
135	D-CRLMC/26909/2025 CRLMC/3468/2025	KARTIK CHANDRA DAS VS STATE OF ODISHA	BISWABHUSAN DAS VS	KUJANGA /162 /2015 A.D.J.,KUJANG(Jagatsinghapur ) Spl/0000563/2015
136	D-CRLMC/26276/2025 CRLMC/3469/2025	DIPU@BISWANATHA KHANDAYATRAY VS	SANJIB KUMAR BHANJADEO VS	KHURDA SADAR /111 /2023 S.D.J.M.,KHURDA(Khordha )

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137	D-CRLMC/26063/2025 CRLMC/3470/2025	STATE OF ODISHA TANMAYAKANTA PANDA VS	BISWARANJAN DALAI VS	GR/0000305/2023 JAGATSINGPUR /488 /2025 S.D.J.M.,JAGATSINGHPUR(Jagatsinghapur)
138	D-CRLMP/25592/2025 CRLMP/1112/2025	STATE OF ODISHA UMAKANTA ROUT VS	BIKRAM CHANDRA GHADEI VS	GR/0001138/2025 MALGODOWN /183 /2024 (
139	D-CRLMP/26148/2025 CRLMP/1113/2025	STATE OF ODISHA A.ESWARRIAMA VS	AGNEEV KUMAR DAS VS	// //0 (
140	D-CRLMP/26331/2025 CRLMP/1114/2025	STATE OF ODISHA BANAMBARA SAHOO VS	SUSANTA KUMAR BARAL VS	// NIALI /335 /2025 (
141	D-CRLMP/26269/2025 CRLMP/1115/2025	STATE OF ODISHA SIMARANI PRADHAN VS	BYOMAKESH TRIPATHY VS	// RAIRAKHOL /210 /2024 (
142	D-CRLMP/25446/2025 CRLMP/1116/2025	STATE OF ODISHA ASHOK KUMAR SENAPATI VS	MANORANJAN MISHRA VS	// //0 (
143	D-CRLMP/26257/2025 CRLMP/1117/2025	STATE OF ODISHA BASANTA KUMAR JENA VS	SOUMYAKANTA MOHAPATRA VS	// //0 (
144	D-CRLMP/23709/2025 CRLMP/1118/2025	STATE OF ODISHA SUDHIR RANJAN MOHAPATRA VS	MANORANJAN MUDULI VS	// DHENKANAL TOWN /142 /2024 (
145	D-CRLMP/26081/2025 CRLMP/1119/2025	STATE OF ODISHA SOMA GHOSH VS	SUJIT KUMAR ACHARYA VS	// SAMBALPUR TOWN /427 /2023 (
146	D-CRLREV/26205/2025 CRLREV/580/2025	STATE OF ODISHA SASMITA BEHERA VS	NIRAJ KUMAR SETHI VS	// MAHABIROD /51 /2024 ADDL.SESSION JUDGE CUM SPL.JUDGE
147	D-CRLREV/25527/2025 CRLREV/581/2025	STATE OF ODISHA SUREI SOREN VS STATE OF ODISHA	HEMANTA KUMAR MOHANTA VS	ICC/0000006/2024 //0 J.M.F.C., BETANATI(Mayurbhanj) CMC/0000101/2025

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148	D-CRLREV/25839/2025 CRLREV/582/2025	AKASH BEHERA VS STATE OF ODISHA	ABHASH GARNAIK VS	ANGUL TOWN /458 /2025 A.D.J.,ANGUL(Anugul ) CRA/0000002/2025
149	D-CRLREV/26021/2025 CRLREV/583/2025	RIHOBIUM BADARAITA VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	SERANGO /78 /2019 DISTRICT AND SESSIONS JUDGE,GAJA CRA/0000007/2022
150	D-CRLREV/26287/2025 CRLREV/584/2025	KESHABA BHATRA VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	KODINGA /69 /2009 A.D.J.,NAWARANGPUR(Nabarangapur ) CRA/0000064/2013
151	D-CRLREV/26291/2025 CRLREV/585/2025	A.PARBATI VS SANKAR PATRO	PRAMOD KUMAR SAHU VS	//0 DISTRICT & SESSIONS JUDGE,BERHAM CRA/0000084/2024
152	D-CRLREV/26404/2025 CRLREV/586/2025	UMESH KUJUR VS STATE OF ODISHA	SAMARENDRA BAHADUR VS	RAJGANGPUR /272 /2022 SPECIAL JUDGE (POCSO), SUNDARGAR Spl/0000123/2022
153	D-CRLREV/26011/2025 CRLREV/587/2025	SHAKUNTALA MOHANTY VS SWETA PATNAIK	JYOTIKANTA MOHAPATRA VS	//0 2ND A.D.J.,CUTTACK(Cuttack) CRA/0000133/2024
154	D-FAO/34709/2025 FAO/413/2025	THE PROJECT MANAGER , M/S ODISHA CONSTRUCTION CORPORATION LTD.,KORAPUT VS COMM. FOR EMPLOYEES COMPENSATION AND DIVISIONAL LABOUR COMM., JEYPORE	SOHAN MISHRA VS	// WORKMENS COMPENSATION & ASST.I EC/0000030/2015
155	D-FAO/34712/2025 FAO/414/2025	YOSOBANTA NARAYAN DAS VS STATE OF ODISHA	SANGRAM JENA VS	// STATE EDUCATION TRIBUNAL,BHUBA Gia/0000268/2015
156	D-GCRLA/25136/2025 GCRLA/10/2025	STATE OF ODISHA VS ABHAYA DAS	ADDL. STANDING COUNSEL VS	RASOL /42 /2011 DISTRICT & SESSIONS JUDGE,DHENKA CT/0000179/2011
157	D-LAA/25301/2025 LAA/45/2025	MADAN PANDIA VS COMPETENT AUTHORITY ,LAND ACQUISITION CUM TAHASILDAR , SEMILIGUDA	SURJYA NARAYAN SAHU VS	// DISTRICT & SESIONS JUDGE,JEYPORE LA/0000007/2023
158	D-LAA/26830/2025 LAA/46/2025	KIRANABALA SAHOO VS LAND ACQUISITION, COLLECTOR, JAGATSINGHPUR	NAMITA PATTANAIAK VS	// CIVIL JUDGE (SD),JAGATSINGHPUR(Jag LA/0000313/2004
159	D-MACA/34320/2025	PRASANTA KUMAR SAHOO	JAGABANDHU SAHU	//

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	MACA/1003/2025	VS SUDHANSU SEKHAR DAS	VS	1ST M.A.C.T.,SUNDARGARH(Sundargarh) Mac/0000040/2023
160	D-MACA/34340/2025 MACA/1004/2025	RAJKUMARI SINGH VS TODI BULK CARRIERS	BIRANCHI NARAYAN RATH VS	// 3RD M.A.C.T.,JHARSUGUDA(Jharsuguda) MA/0000008/2023
161	D-MACA/32445/2025 MACA/1005/2025	THE NEW INDIA ASSURANCE COMPANY LTD., BBSR VS KABITA BEHERA	G.P.DUTTA VS	// 1ST A.D.J., PURI(Puri) Mac/0000236/2017
162	D-MACA/32946/2025 MACA/1006/2025	M/S. ROYAL SUNDARAM GENERAL INSURANCE COMPANY LTD,CHENNAI VS SANJUKTA JENA	ADAM ALI KHAN VS	// 5TH M.A.C.T, BALASORE(Baleshwar) Mac/0000401/2022
163	D-MACA/34060/2025 MACA/1007/2025	MADHUSMITA MAHALA VS JARAMAN BIBI	BISHNU BRATA SINGH VS	// IVTH M.A.C.T. BARIPADA(Mayurbhanj) Mac/0000075/2023
164	D-MACA/34309/2025 MACA/1008/2025	HIRALAL SAHU VS PANCHANANA BEHERA	PRADEEP KUMAR MISHRA VS	// A.D.J.,DEOGARH(Debagarh ) Mac/0000047/2017
165	D-MACA/34316/2025 MACA/1009/2025	ANAM RANA VS PRAMOD TOPO	PRADEEP KUMAR MISHRA VS	// 1ST M.A.C.T., DEOGARH(Debagarh ) Mac/0000097/2023
166	D-MACA/34642/2025 MACA/1010/2025	JHARANA GARADIA VS BASUDEV SARAF	PRADEEP KUMAR MISHRA VS	// 1ST M.A.C.T., DEOGARH(Debagarh ) Mac/0000056/2023
167	D-RPFAM/33017/2025 RPFAM/242/2025	SAMIR DEHURY VS SUCHITRA MEDINIRA	SANATAN DAS VS	// JUDGE,FAMILY COURT,PHULBANI(Kan) Ctp/0000132/2024
168	D-RPFAM/34464/2025 RPFAM/243/2025	DIPAK KUMAR ROUT VS RENUBALA ROUT	SRINIBASH SATAPATHY VS	// JUDGE, FAMILY COURT, NAYAGARH(N) CRLMP/0000066/2022
169	D-RSA/32665/2025 RSA/435/2025	PRABHATI KHORA VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	// ADDL DISTRICT AND SESSIONS JUDGE RFA/0000021/2023
170	D-RVWPET/34826/2025 RVWPET/205/2025	CHINTAMANI DAS VS	SIDHARTHA SWAIN VS	// ( )

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171	D-TRP(C)/35081/2025 TRP(C)/287/2025	STATE OF ODISHA KALPANA SAHOO VS JAGANNATH SAHU@SAHOO	PRAVAT KUMAR MUDULI VS	// // CIVIL JUDGE (SD),NILAGIRI(Baleshwar) Mat/0000004/2025
172	D-TRP(C)/34544/2025 TRP(C)/288/2025	SMRUTI RANJAN SINGHSAMANT VS BHAGYASHREE SINGH SAMANTA	AMITAV TRIPATHY VS	// JUDGE,FAMILY COURT,PHULBANI(Kan CP/0000018/2025
173	D-TRP(C)/34588/2025 TRP(C)/289/2025	DIPTIREKHA SAMANTARAY VS SIDHARTH SAMANTARAY	SIVA SANKAR CHAINI VS	// CIVIL JUDGE (SD),PURI(Puri) CS/0000324/2025
174	D-TRP(C)/34606/2025 TRP(C)/290/2025	PUSPANJALI BHOI VS MITU BHOI	ABHILASH MISHRA VS	// JUDGE FAMILY COURT-II,BHUBANESW CP/0000579/2025
175	D-TRP(C)/34730/2025 TRP(C)/291/2025	MOUSUMI MALINI DHAR VS SAROJ KUMAR PANIGRAHI	AKSHAYA KUMAR SAHOO VS	// JUDGE, FAMILY COURT, DHENKANAL CP/0000074/2025
176	D-TRP(C)/34041/2025 TRP(C)/292/2025	JAYASHREE NATUA VS SUKESH KUMAR NAYAK	PRAMOD KUMAR JENA VS	// CIVIL JUDGE (SD),NILAGIRI(Baleshwar) Mat/0000022/2025
177	D-TRP(C)/34846/2025 TRP(C)/293/2025	LOPAMUDRA PRIYADARSHANI SAHU @ SAHOO VS SANJEEB KUMAR SAHOO	PRAJIT KUMAR PRADHAN VS	// CIVIL JUDGE (SD),TALCHER(Anugul ) Mat/0000021/2024
178	D-TRP(C)/34897/2025 TRP(C)/294/2025	JAYASHREE PADHI VS BAIDYANATH PADHI	DIBYAJYOTI SAHOO VS	// JUDGE, FAMILY COURT,JAJPUR(Jajapur CP/0000191/2025
179	D-TRP(C)/34960/2025 TRP(C)/295/2025	JYOTIRMAYEE NAIK VS JAYALAL NAIK	BIRAJA PRASANNA DAS VS	// JUDGE FAMILY COURT, BHAWANIPAT CP/0000045/2025
180	D-TRP(C)/35017/2025 TRP(C)/296/2025	DAMAYANTI NAYAK VS YOGESH KUMAR MISHRA	TRILOCHAN NANDA VS	// JUDGE, FAMILY COURT, SAMBALPUR CP/0000123/2025
181	D-TRP(C)/34355/2025 TRP(C)/297/2025	MONALISHA NAYAK VS SARTHAK RANJAN BEHERA	ARIJEET MISHRA VS	// JUDGE FAMILY COURT,CUTTACK(Cutta CP/0000482/2025

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182	D-WA/29314/2025 WA/1478/2025	STATE OF ODISHA VS BANABIHARI ACHARYA	JATESWAR NAYAK, A.G.A VS	// 0 //
183	D-WA/30034/2025 WA/1479/2025	STATE OF ODISHA VS JYOTIRMAYEE NAYAK	BIMBISAR DASH,A.G.A VS	// 0 //
184	D-WA/34899/2025 WA/1480/2025	MANMATH NATH SAI @ SI VS STATE OF ODISHA	BASUDEV MOHAPATRA VS	// 0 //
185	D-WA/30762/2025 WA/1481/2025	STATE OF ODISHA VS DINABANDHU NAIK	SASWAT DAS,A.G.A VS	// 0 //
186	D-WA/32509/2025 WA/1482/2025	STATE OF ODISHA VS BINODINI PANDA	SIDHARTH PRASAD DASH,A.S.C VS	// 0 //
187	D-WP(C)/34951/2025 WP(C)/24242/2025	RAMESH CHANDRA MUKHI VS STATE OF ODISHA	KHIROD CHANDRA MAJHI VS	// 0 //
188	D-WP(C)/34947/2025 WP(C)/24243/2025	DHIRAJ BOHARA VS STATE OF ODISHA	KHIROD CHANDRA MAJHI VS	// 0 //
189	D-WP(C)/35161/2025 WP(C)/24244/2025	RAJESH KUMAR AGARWAL VS CENTRAL BOARD OF INDIRECT TAXES AND CUSTOMS	KANANBALA ROY CHOUDHURY VS	// 0 //
190	D-WP(C)/34930/2025 WP(C)/24245/2025	DIPAK KUMAR PARIDA VS UNION OF INDIA	NIRANJAN BISWAL VS	// 0 //
191	D-WP(C)/34946/2025 WP(C)/24246/2025	SUBRAT KUMAR SAHOO VS STATE OF ODISHA	KHIROD CHANDRA MAJHI VS	// 0 //
192	D-WP(C)/34321/2025 WP(C)/24247/2025	FAKEERA MOHAN DHAL VS STATE OF ODISHA	DR.PURUSOTTAM CHULI VS	// 0 //
193	D-WP(C)/34635/2025	ABHIMANYU NAHAK	BAIBASWATA PANIGRAHI	//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/24248/2025	VS	VS	0
		SUGYANI NAHAK		//
194	D-WP(C)/34405/2025	SARPANCH, ADA GRAM PANCHAYAT, BALASORE	PRADEEP KUMAR DAS	//
	WP(C)/24249/2025	VS	VS	0
		STATE OF ODISHA		//
195	D-WP(C)/34633/2025	NIRANJAN SAHOO	SANJAY KUMAR PATRA	//
	WP(C)/24250/2025	VS	VS	0
		STATE OF ODISHA		//
196	D-WP(C)/34670/2025	BAIKUNTHA NATH PANDAB	BIBHUTI KESHARI BISWAL	//
	WP(C)/24251/2025	VS	VS	0
		STATE OF ODISHA		//
197	D-WP(C)/34456/2025	SURAJ CHANDRA MAHANTA	PABITRA KUMAR NAYAK	//
	WP(C)/24252/2025	VS	VS	0
		STATE OF ODISHA		//
198	D-WP(C)/31761/2025	DURYODHAN MALLIK	TRILOCHAN PANIGRAHI	//
	WP(C)/24253/2025	VS	VS	0
		STATE OF ODISHA		//
199	D-WP(C)/34788/2025	ADITYA PARIDA	JUDHISTHIR SAHOO	//
	WP(C)/24254/2025	VS	VS	0
		STATE OF ODISHA		//
200	D-WP(C)/34460/2025	SAROJINI PADHI	SAILABALA JENA	//
	WP(C)/24255/2025	VS	VS	0
		STATE OF ODISHA		//
201	D-WP(C)/34556/2025	NITYANANDA PANDA	ANAM CHARAN PANDA	//
	WP(C)/24256/2025	VS	VS	0
		STATE OF ODISHA		//
202	D-WP(C)/34789/2025	SANTOSH KUMAR SAMANT SINGHAR	JUDHISTHIR SAHOO	//
	WP(C)/24257/2025	VS	VS	0
		STATE OF ODISHA		//
203	D-WP(C)/34673/2025	RAJENDRA PRASAD SINGH DEO	GAGAN BIHARI SINGH	//
	WP(C)/24258/2025	VS	VS	0
		STATE OF ODISHA		//
204	D-WP(C)/35014/2025	DR.KRUSHNA CHANDRA PAL	NIHAL RATH	//
	WP(C)/24259/2025	VS	VS	0

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### CASES REGISTERED REPORT AS ON :02/09/2025

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205	D-WP(C)/34604/2025 WP(C)/24260/2025	STATE OF ODISHA LAXMIDHAR DAS VS	SANJAY KUMAR PATRA VS	// // 0
206	D-WP(C)/33786/2025 WP(C)/24261/2025	STATE OF ODISHA SANTOSH CHANDRA DEO@MANASINGH BHRAMARBAR RAY VS	BIREN SANKAR TRIPATHY VS	// // 0
207	D-WP(C)/34587/2025 WP(C)/24262/2025	STATE OF ODISHA GOPINATH SAHOO VS	ANAM CHARAN PANDA VS	// // 0
208	D-WP(C)/34376/2025 WP(C)/24263/2025	STATE OF ODISHA ANUP RANA VS	SHAKTI PRASAD PANDA VS	// // 0
209	D-WP(C)/34627/2025 WP(C)/24264/2025	STATE OF ODISHA AMULYA KUMAR DASH VS	ANUP NARAYAN MOHANTY VS	// // 0
210	D-WP(C)/34631/2025 WP(C)/24265/2025	PRINCIPAL COMMISSIONER, CGST AND CENTRAL EXCISE, CENTRAL REVENUE BUILDING, BBSR SURYA NARAYAN JENA VS	SANJAY KUMAR PATRA VS	// // 0
211	D-WP(C)/34324/2025 WP(C)/24266/2025	STATE OF ODISHA PRAVAT KUMAR JENA VS	DR.PURUSOTTAM CHULI VS	// // 0
212	D-WP(C)/34067/2025 WP(C)/24267/2025	STATE OF ODISHA MANOJ KUMAR MAHAPATRA VS	SANTOSH KUMAR MOHAPATRA VS	// // 0
213	D-WP(C)/33791/2025 WP(C)/24268/2025	STATE OF ODISHA SANTOSH CHANDRA DEO @ MANASINGH BHRAMARBAR RAY VS	BIREN SANKAR TRIPATHY VS	// // 0
214	D-WP(C)/34561/2025 WP(C)/24269/2025	STATE OF ODISHA SALEELA ADHIKARI VS	ANAM CHARAN PANDA VS	// // 0
215	D-WP(C)/34547/2025 WP(C)/24270/2025	STATE OF ODISHA SURYAKANTA DAS VS ASST. COMMISSOINER OF STATE TAX, BBSR	BIDESH RANJAN BEHERA VS	// // 0 //

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
216	D-WP(C)/34564/2025 WP(C)/24271/2025	BIRAJA PRASANNA DAS VS STATE OF ODISHA	ANAM CHARAN PANDA VS	// 0 //
217	D-WP(C)/34632/2025 WP(C)/24272/2025	ILA LENKA VS STATE OF ODISHA	BIJAYA KUMAR PATTANAİK VS	// 0 //
218	D-WP(C)/34674/2025 WP(C)/24273/2025	ANUP KUMAR MISHRA VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //
219	D-WP(C)/34955/2025 WP(C)/24274/2025	NITYANANDA GHARAI VS STATE OF ODISHA	ADITYA MISHRA VS	// 0 //
220	D-WP(C)/34977/2025 WP(C)/24275/2025	ANGUL SUKINDA RAILWAY LTD., KHORDHA VS THE STATE OF ODISHA	PRABIN DAS VS	// 0 //
221	D-WP(C)/34646/2025 WP(C)/24276/2025	RANJAN KUMAR SETHI VS STATE OF ODISHA	ANJAN KUMAR BISWAL VS	// 0 //
222	D-WP(C)/34680/2025 WP(C)/24277/2025	SMITA BISWAL VS STATE OF ODISHA	MANORANJAN MUDULI VS	// 0 //
223	D-WP(C)/35090/2025 WP(C)/24278/2025	SOUGAT SEKHAR ROUSTRAY VS STATE OF ODISHA	PRABODHA CHANDRA NAYAK VS	// 0 //
224	D-WP(C)/34030/2025 WP(C)/24279/2025	SUKANTI RATH VS JAYARAM MOHAPATRA	SUDHANSU SEKHAR JENA VS	// 0 //
225	D-WP(C)/35097/2025 WP(C)/24280/2025	ATANU KUMAR PAUL VS STATE OF ODISHA	PRABODHA CHANDRA NAYAK VS	// 0 //
226	D-WP(C)/34586/2025 WP(C)/24281/2025	DURGA CHARAN RANA VS STATE OF ODISHA	SAIBRATA RATH VS	// 0 //
227	D-WP(C)/34707/2025	GORANGA CHARAN PATTNAYAK	KUNAL KUMAR SWAIN	//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/24282/2025	VS STATE OF ODISHA	VS	0 //
228	D-WP(C)/35131/2025 WP(C)/24283/2025	M/S SHIVAM CONDEV PVT.LTD, BBSR VS ODISHA CONSTRUCTION CORPORATION LTD.,BBSR	SIDHANT DWIBEDI VS	// 0 //
229	D-WP(C)/35167/2025 WP(C)/24284/2025	M/S SPARKS FURNITURE, BBSR VS RELIANCE GENERAL INSURANCE COMPANY LIMITED	KANANBALA ROY CHOUDHURY VS	// 0 //
230	D-WP(C)/34108/2025 WP(C)/24285/2025	RAMESH CHANDRA ROUT VS STATE OF ODISHA	AKSHAYA KUMAR PANDEY VS	// 0 //
231	D-WP(C)/34370/2025 WP(C)/24286/2025	SUDAM BEHERA VS STATE OF ODISHA	BIJAYA KUMAR PARIDA 2 VS	// 0 //
232	D-WP(C)/34508/2025 WP(C)/24287/2025	SMRUTI RANJAN DALAI VS STATE OF ODISHA	MANORANJAN PADHI VS	// 0 //
233	D-WP(C)/34166/2025 WP(C)/24288/2025	FALGUNI ROUT VS STATE OF ODISHA	GOKULANANDA SAHU VS	// 0 //
234	D-WP(C)/35102/2025 WP(C)/24289/2025	SILENDRA NARAYAN MOHANTY VS ODISHA GRAMEEN BANK , BBSR	LAXMIDHAR PANGARI VS	// 0 //
235	D-WP(C)/34710/2025 WP(C)/24290/2025	DR.SUBRAT KUMAR SHADANGI VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
236	D-WP(C)/34603/2025 WP(C)/24291/2025	RUDRA NARAYAN PRADHAN VS STATE OF ODISHA	SANJAY KUMAR PATRA VS	// 0 //
237	D-WP(C)/34884/2025 WP(C)/24292/2025	SANJAY KUMAR GARNAYAK VS STATE OF ODISHA	PURNA CHANDRA MISHRA VS	// 0 //
238	D-WP(C)/29159/2025 WP(C)/24293/2025	SHANTILATA NAYAK VS	PRASANNA KUMAR SWAIN VS	// 0

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239	D-WP(C)/34575/2025 WP(C)/24294/2025	SAROJINI MOHANTY PRAHALAD NAYAK VS STATE OF ODISHA	SUDHASHREE PASAYAT VS	// // 0 //
240	D-WP(C)/34728/2025 WP(C)/24295/2025	JOGENDRA SAHU VS STATE OF ODISHA	BICHITRA NARAYANA SATAPATHY VS	// 0 //
241	D-WP(C)/34425/2025 WP(C)/24296/2025	AHLAD KUMAR MOHANTY VS STATE OF ODISHA	SIDHESWAR MALLIK VS	// 0 //
242	D-WP(C)/34729/2025 WP(C)/24297/2025	MANOHAR PRASAD SAHOO VS STATE OF ODISHA	SANTOSH KUMAR DWIVEDY VS	// 0 //
243	D-WP(C)/34982/2025 WP(C)/24298/2025	RUKMANI MERLI VS ODISHA GRAMEEN BANK, STRESSED ASSET RECOVERY BRANCH, DHANUPALI, SAMBALPUR	BANSHIDHAR SATAPATHY VS	// 0 //
244	D-WP(C)/34572/2025 WP(C)/24299/2025	PURNIMA PANDA VS STATE OF ODISHA	ANAM CHARAN PANDA VS	// 0 //
245	D-WP(C)/35019/2025 WP(C)/24300/2025	BIKRAM MISHRA VS STATE OF ODISHA	TRILOCHAN NANDA VS	// 0 //
246	D-WP(C)/34886/2025 WP(C)/24301/2025	BENUDHAR SAMAL VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	// 0 //
247	D-WP(C)/34571/2025 WP(C)/24302/2025	PRASANNA KUMAR PATEL VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
248	D-WP(C)/34877/2025 WP(C)/24303/2025	NAKULA CHARAN GAHANA VS THE TAHASILDAR CUM MUTATION OFFICER, MAHAKALAPARA, KENDRAPARA	LAMBODAR PRADHAN VS	// 0 //
249	D-WP(C)/35025/2025 WP(C)/24304/2025	SAMANTA PRADHAN VS STATE OF ODISHA	TRILOCHAN NANDA VS	// 0 //

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
250	D-WP(C)/34975/2025 WP(C)/24305/2025	SATYAJIT KESHARI DAS VS THE CHAIRMAN CUM MANAGING DIRECTOR(CMD), UNITED INDIA INSURANCE COMPANY LTD, TAMILNADU	ANKITA MUKHERJI VS	// 0
251	D-WP(C)/31592/2025 WP(C)/24306/2025	ARAKHIT KUMAR PADHAN VS STATE OF ODISHA	TIKERAM MEHER VS	// 0 //
252	D-WP(C)/34725/2025 WP(C)/24307/2025	SANJUKTA DAS VS STATE OF ODISHA	UMAKANT SAHOO VS	// 0 //
253	D-WP(C)/34909/2025 WP(C)/24308/2025	TRINATH SAHOO VS STATE OF ODISHA	SRINIVAS MOHANTY VS	// 0 //
254	D-WP(C)/28281/2025 WP(C)/24309/2025	SUKANTA DEHURY VS STATE OF ODISHA	SMITA RANJAN PATNAIK VS	// 0 //
255	D-WP(C)/35085/2025 WP(C)/24310/2025	SHREYANSH PRASAD DAS VS UNION OF INDIA	PRAVAT KUMAR NAYAK VS	// 0 //
256	D-WP(C)/35032/2025 WP(C)/24311/2025	RAJDARSHINI MEKAP VS UNION OF INDIA	PRAVAT KUMAR MUDULI VS	// 0 //
257	D-WP(C)/32993/2025 WP(C)/24312/2025	PRADIP KUMAR NAYAK VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
258	D-WP(C)/34723/2025 WP(C)/24313/2025	MAMATA SWAIN VS STATE OF ODISHA	UMAKANT SAHOO VS	// 0 //
259	D-WP(C)/32994/2025 WP(C)/24314/2025	RAIBARI PRADHAN VS STATE OF ODISHA	SAGARIKA SAHOO VS	// 0 //
260	D-WP(C)/35059/2025 WP(C)/24315/2025	NAKULA KUMAR PANDA VS STATE OF ODISHA	ATUL TRIPATHY VS	// 0 //
261	D-WP(C)/33952/2025	K.BHARAT RAO @ KALYAN BHARAT RAO	BIRAJA SANKAR MISHRA	//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/24316/2025	VS THE SUB COLLECTOR,PURI	VS	0 //
262	D-WP(C)/33917/2025 WP(C)/24317/2025	ASHOK RANJAN MOHANTY VS ODISHA ELECTRICITY REGULATORY COMMISSION, BBSR	DEEPAK KUMAR PANI VS	// 0 //
263	D-WP(C)/34914/2025 WP(C)/24318/2025	PRIYAMBADA SAMAL VS THE COMMISSIONER CUM SECRETARY, BBSR	SANDHYARANI PANI VS	// 0 //
264	D-WP(C)/34625/2025 WP(C)/24319/2025	CHITTARANJAN PAHI VS STATE OF ODISHA	PRADEEP KUMAR PANDA VS	// 0 //
265	D-WP(C)/34720/2025 WP(C)/24320/2025	SANJUKTA MAJHI VS STATE OF ODISHA	UMAKANT SAHOO VS	// 0 //
266	D-WP(C)/34402/2025 WP(C)/24321/2025	KAILASH BHUTIA VS STATE OF ODISHA	KRUSHNA CHANDRA DASH VS	// 0 //
267	D-WP(C)/34652/2025 WP(C)/24322/2025	SURAJIT KUMAR JENA VS SUPERINTENDENT OF POLICE, ANGUL	BRAJA MOHAN SARANGI VS	// 0 //
268	D-WP(C)/35061/2025 WP(C)/24323/2025	PRAVAT KUMAR PATNAIK VS STATE OF ODISHA	ATUL TRIPATHY VS	// 0 //
269	D-WP(C)/34563/2025 WP(C)/24324/2025	MOHAN SUNDAR MOHANTA VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
270	D-WP(C)/35376/2025 WP(C)/24325/2025	BADA SANTHA MATHA, PURI VS STATE OF ODISHA	NIROD KUMAR SAHU VS	// 0 //
271	D-WP(C)/34742/2025 WP(C)/24326/2025	SUDHANSU SEKHAR NAYAK VS BRANCH MANAGER ,BANK OF INDIA,SIKHARPUR BRANCH	PRASANTA KUMAR PANDA VS	// 0 //
272	D-WP(C)/34796/2025 WP(C)/24327/2025	PUSPALATA SWAIN @ BEHERA VS	SIDDHANT SARANGI VS	// 0

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273	D-WP(C)/34110/2025 WP(C)/24328/2025	LIC HOUSINH FINANCE LTD, BERHAMPUR BRANCH, GANJAM PRASANTA KUMAR DASH @ PRASANTA DASH VS TAHSILDAR CUM LAND ACQUISITION OFFICER AND COMPETENT AUTHORITY, DEOGARH	AMIT PRASAD BOSE VS	// // 0 //
274	D-WP(C)/34658/2025 WP(C)/24329/2025	PRATAP KUMAR SAHU @ PRATAP SAHU VS STATE OF ODISHA	PRASANNA KUMAR RATH (1) VS	// 0 //
275	D-WP(C)/34663/2025 WP(C)/24330/2025	KUNA DAS VS STATE OF ODISHA	PRASANNA KUMAR RATH (1) VS	// 0 //
276	D-WP(C)/34699/2025 WP(C)/24331/2025	KUSUMA BEHERA VS A.O., UNION BANK, CUTTACK	SMITA RANJAN PATNAIK VS	// 0 //
277	D-WP(C)/34307/2025 WP(C)/24332/2025	SATABDI VIHAR NAGARIKA COMMITTEE, CUTTACK VS STATE OF ODISHA	DAYANIDHI MISHRA VS	// 0 //
278	D-WP(C)/35214/2025 WP(C)/24333/2025	RAMESH CHANDRA SAHOO VS STATE OF ODISHA	SUSHANTA KUMAR MISHRA VS	// 0 //
279	D-WP(C)/34350/2025 WP(C)/24334/2025	RAJENDRA KUMAR TRIPATHY VS LIFE INSURANCE CORPORATION OF INDIA, CENTRAL OFFICE, MUMBAI	PRAMODA KUMAR DASH VS	// 0 //
280	D-WP(C)/34835/2025 WP(C)/24335/2025	N.RAVISANKAR RAO VS STATE OF ODISHA	DEEPALI MAHAPATRA VS	// 0 //
281	D-WP(C)/34737/2025 WP(C)/24336/2025	RAMA SETHI VS STATE OF ODISHA	KISHORE CHANDRA RAJGURU MOHAPATRA VS	// 0 //
282	D-WP(C)/34444/2025 WP(C)/24337/2025	M/S.RAJ ENGINEERS AND CONSULTANTS, BBSR VS PRINCIPAL COMMISSIONER, GST AND CENTRAL EXCISE, BBSR	CHITTA RANAJAN DAS VS	// 0 //
283	D-WP(C)/34740/2025 WP(C)/24338/2025	STAR HEALTH AND ALLIED INSURANCE CO.LTD., BBSR VS THE INSURANCE OMBUDSMAN, BBSR	RAMESH CH. SAHOO VS	// 0 //

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284	D-WP(C)/34372/2025 WP(C)/24339/2025	SENAPATI HATIKHUJIA VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
285	D-WP(C)/35045/2025 WP(C)/24340/2025	SUSILA KUMAR MAHARATHI VS STATE OF ODISHA	ATUL TRIPATHY VS	// 0 //
286	D-WP(C)/34874/2025 WP(C)/24341/2025	NARAYAN SAHU VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	// 0 //
287	D-WP(C)/35150/2025 WP(C)/24342/2025	K.RAVANA @ K.RABANA VS EAST COAST RAILWAY, KHURDA	BISWAJIT NAYAK VS	// 0 //
288	D-WP(C)/35233/2025 WP(C)/24343/2025	SUBASH CHANDRA SAHOO VS TPCODL CORPORATE OFFICE, BBSR	JAMINIKANTA DAS VS	// 0 //
289	D-WP(C)/35462/2025 WP(C)/24344/2025	PRITIPRAGNYA MALLIK VS UNION OF INDIA	SASWATI MOHAPATRA VS	// 0 //
290	D-WP(C)/34876/2025 WP(C)/24345/2025	SURYA NARAYAN MISHRA VS PRINCIPAL SECY TO GOVT. HOUSING AND URBAN DEVELOPMENT DEPT., BBSR	ACHYUTANANDA PATTANAIK VS	// 0 //
291	D-WP(C)/35056/2025 WP(C)/24346/2025	SUNITA SHUBHADARSHINEE GIRI VS UNION OF INDIA	SOUMYA KANTA TRIPATHY VS	// 0 //
292	D-WP(C)/35252/2025 WP(C)/24347/2025	UMAKANTA MALIK VS STATE OF ODISHA	CHITTA RANJAN PATTNAIK VS	// 0 //
293	D-WP(C)/35162/2025 WP(C)/24348/2025	AJIT KUMAR DEBTA VS STATE OF ODISHA	PRADEEP KUMAR MAHAPATRA VS	// 0 //
294	D-WP(C)/34199/2025 WP(C)/24349/2025	UNION OF INDIA VS HEMANTA KUMAR PANI	KAIBALYA PANDA VS	// 0 //
295	D-WP(C)/35298/2025	SURYA NARAYAN BEHERA	RAMAKANTA SARANGI	//

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	WP(C)/24350/2025	VS THE STATE OF ODISHA	VS	() //
296	D-WP(C)/33954/2025 WP(C)/24351/2025	DIPTI GADISHYAM VS JAVULA @ J.HYMAVATHI	CHITTA RANJAN LENKA VS	// () //
297	D-WP(C)/35218/2025 WP(C)/24352/2025	ASHOK KUMAR SUNDARAY VS SUB REGISTRAR, JATANI	SURAJIT MAHANTA VS	// () //
298	D-WP(C)/33241/2025 WP(C)/24353/2025	BHARAT AWASTHI VS STATE OF ODISHA	SUNIL KUMAR PANDA VS	// () //
299	D-ABLAPL/26203/2025 ABLAPL/10271/2025	BINOD TETE VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	RAIBAGA /143 /2025 () //
300	D-ABLAPL/25680/2025 ABLAPL/10272/2025	RAJAN KUMAR NAYAK @ RAJAN NAYAK VS STATE OF ODISHA	ALOK KUMAR MOHAPATRA VS	PURIGHAT /285 /2025 () //
301	D-ABLAPL/25681/2025 ABLAPL/10273/2025	JAYANTI SINGH VS STATE OF ODISHA	ALOK KUMAR MOHAPATRA VS	PURIGHAT /285 /2025 () //
302	D-ABLAPL/25683/2025 ABLAPL/10274/2025	PUSPANJALI SINGH VS STATE OF ODISHA	ALOK KUMAR MOHAPATRA VS	PURIGHAT /285 /2025 () //
303	D-ABLAPL/25684/2025 ABLAPL/10275/2025	ROHIT SHARMA @ SANU SHARMA VS STATE OF ODISHA	ALOK KUMAR MOHAPATRA VS	PURIGHAT /285 /2025 () //
304	D-ABLAPL/26273/2025 ABLAPL/10276/2025	MILAN KUMAR DHAL VS STATE OF ODISHA	SOUMYA JYOTI BISWAL VS	MANGALA BAG /300 /2025 () //
305	D-ABLAPL/26293/2025 ABLAPL/10277/2025	SASMITA MANGARAJ VS STATE OF ODISHA	AFRAAZ SUHAIL VS	BHARATPUR PS /310 /2024 () //
306	D-ABLAPL/25686/2025 ABLAPL/10278/2025	GITANJALI JEE VS	ALOK KUMAR MOHAPATRA VS	PURIGHAT /285 /2025 ()

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
307	D-ABLAPL/26303/2025 ABLAPL/10279/2025	STATE OF ODISHA LITUN BEHERA VS STATE OF ODISHA	ANUGRAHA NARAYAN SAMANTRAY VS	// DHENKANAL TOWN /575 /2025 () //
308	D-ABLAPL/25699/2025 ABLAPL/10280/2025	DILLIP KUMAR CHHOTARAY VS STATE OF ODISHA	SUSANTA KUMAR LENKA VS	JATNI P.S. /380 /2025 () //
309	D-ABLAPL/26444/2025 ABLAPL/10281/2025	KARAN @ KARAN KUMAR SAHOO VS STATE OF ODISHA	SIBA PRASAD MISHRA VS	BANKI /294 /2025 () //
310	D-ABLAPL/25806/2025 ABLAPL/10282/2025	SEKH NASIMUDIN VS STATE OF ODISHA	PRAMOD KUMAR JENA VS	BASTA /259 /2025 () //
311	D-ABLAPL/25813/2025 ABLAPL/10283/2025	SURACHI SAHOO @ SURUCHI SAHOO VS STATE OF ODISHA	KHAGESWAR BEHERA VS	PARJANG /169 /2018 () //
312	D-ABLAPL/25888/2025 ABLAPL/10284/2025	M.RAJEYA @ MATA HARIKRUSHNA VS STATE OF ODISHA	MRUTYUNJAYA MAHARANA VS	GOLANTHARA (BERHAMPUR) /350 /2025 () //
313	D-ABLAPL/26478/2025 ABLAPL/10285/2025	GOURAV @ GOURAB SINGH VS STATE OF ODISHA	ABHISHEK PRADHAN VS	RAJGANGPUR /434 /2025 () //
314	D-ABLAPL/26558/2025 ABLAPL/10286/2025	ARUNA SAHU VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	GHANTAPADA /121 /2025 () //
315	D-ABLAPL/25928/2025 ABLAPL/10287/2025	SAMEER NAYAK VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	TANGI (KHURDA) /574 /2025 () //
316	D-ABLAPL/26211/2025 ABLAPL/10288/2025	BHIMSEN PARIDA VS STATE OF ODISHA	JAYADEBA BEHERA VS	CHANDAPUR /156 /2025 () //
317	D-ABLAPL/26309/2025 ABLAPL/10289/2025	RANJU PRADHAN VS STATE OF ODISHA	DEEPAK RANJAN PARIDA VS	BOLAGARH P.S. /118 /2025 () //

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318	D-ABLAPL/26207/2025 ABLAPL/10290/2025	KAMPANI BEHERA VS STATE OF ODISHA	RAGHUNATH BISWAL VS	//0 () //
319	D-ABLAPL/26485/2025 ABLAPL/10291/2025	RATNAKAR BEHERA @ RANKA JENA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	RAMBHA (KHALLIKOTE) /674 /2025 () //
320	D-ABLAPL/26324/2025 ABLAPL/10292/2025	RANJAN ROUT @ PINTU ROUT VS STATE OF ODISHA	KARTIK CHANDRA TRIPATHY VS	CHANDRASEKHARPUR /469 /2025 () //
321	D-ABLAPL/25933/2025 ABLAPL/10293/2025	BANITA NAYAK @ BANI NAYAK VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	TANGI (KHURDA) /574 /2025 () //
322	D-ABLAPL/26325/2025 ABLAPL/10294/2025	SOHAM DAS VS STATE OF ODISHA	BIDYALOK MOHAPATRA VS	BELPAHAR /170 /2025 () //
323	D-ABLAPL/26530/2025 ABLAPL/10295/2025	SATYENDRA PRADHAN VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	BHOGRAI /229 /2024 () //
324	D-ABLAPL/26014/2025 ABLAPL/10296/2025	PYARELAL KEWAT VS STATE OF ODISHA	AJIT KUMAR RAUT VS	BRAJARAJNAGAR /173 /2025 () //
325	D-ABLAPL/26535/2025 ABLAPL/10297/2025	PRABIR PRADHAN VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	BHOGRAI /229 /2024 () //
326	D-ABLAPL/26539/2025 ABLAPL/10298/2025	RAJEEV KUMAR PARAMANIK VS STATE OF ODISHA	JANMEJAYA KATIKIA VS	//0 () //
327	D-ABLAPL/26022/2025 ABLAPL/10299/2025	SOUMYA SANJIB SAHOO VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	TALCHER TOWN /805 /2025 () //
328	D-ABLAPL/26545/2025 ABLAPL/10300/2025	MOGLI @ SANDEEP KUMAR SAHU VS STATE OF ODISHA	LALATENDU SAMANTARAY VS	BAIDYANATHPUR /59 /2025 () //
329	D-ABLAPL/26347/2025	PURNA CHANDRA PRADHAN	MANOJ KUMAR MALLICK	PARADEEP LOCK /253 /2025

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	ABLAPL/10301/2025	VS STATE OF ODISHA	VS	() //
330	D-ABLAPL/26546/2025 ABLAPL/10302/2025	SANJIT PRADHAN VS STATE OF ODISHA	AMIT KUMAR NATH VS	CHHENDIPADA /318 /2025 () //
331	D-ABLAPL/26405/2025 ABLAPL/10303/2025	PREMALATA BHOI VS STATE OF ODISHA	SWAGAT KUMAR SAHU VS	PARADEEP MODEL /225 /2025 () //
332	D-ABLAPL/26564/2025 ABLAPL/10304/2025	DASAHARA MALLIK VS STATE OF ODISHA	OM PRAKASH SARAN VS	DHENKANAL SADAR /666 /2025 () //
333	D-ABLAPL/26060/2025 ABLAPL/10305/2025	PRATAP KUMAR BEHERA VS STATE OF ODISHA	ARIJEET MISHRA VS	PATTAMUNDAI RURAL PS /290 /2025 () //
334	D-ABLAPL/26569/2025 ABLAPL/10306/2025	BULU MALLIK VS STATE OF ODISHA	ABINASH PANDA VS	DHARMASALA /459 /2025 () //
335	D-ABLAPL/26076/2025 ABLAPL/10307/2025	SANDHYARANI ROUSTRAY VS STATE OF ODISHA	PRAFULLA KUMAR KHATEI VS	//0 () //
336	D-ABLAPL/26471/2025 ABLAPL/10308/2025	SESHADEV PAL @ SESADEBA PAL VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	TANGI /250 /2025 () //
337	D-ABLAPL/26127/2025 ABLAPL/10309/2025	RAJESH DEHURY VS STATE OF ODISHA	SANGRAM KESHARI ROUT VS	PURUNAKATAK /125 /2025 () //
338	D-ABLAPL/26475/2025 ABLAPL/10310/2025	BASANTA KISAN VS STATE OF ODISHA	DINESH KUMAR MOHANTY VS	KUCHINDA /323 /2024 () //
339	D-ABLAPL/26488/2025 ABLAPL/10311/2025	SUSANTA KUMAR BEHERA @ SUSHANTA BEHERA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	RAMBHA (KHALLIKOTE) /657 /2025 () //
340	D-ABLAPL/26490/2025 ABLAPL/10312/2025	JAGANNATH PRASAD SINGH VS	SUKANTA KUMAR NAYAK VS	CHANDABALI /344 /2025 ()

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341	D-ABLAPL/26130/2025 ABLAPL/10313/2025	STATE OF ODISHA NAMITA PANDA VS STATE OF ODISHA(VIG.)	AMITAV TRIPATHY VS	// CUTTACK VIGILANCE /10 /2025 ()
342	D-ABLAPL/26136/2025 ABLAPL/10314/2025	BHAGABAN PANDEY VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	// BODEN /43 /2025 ()
343	D-ABLAPL/26491/2025 ABLAPL/10315/2025	SK. IMAMUDDIN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	// JATNI P.S. /344 /2025 ()
344	D-ABLAPL/26495/2025 ABLAPL/10316/2025	MAHESH PANIGRAHI @ MAHESH GOPAL CHARAN PANIGRAHI VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	// SARANGADA /67 /2025 ()
345	D-ABLAPL/26499/2025 ABLAPL/10317/2025	MANMOHAN SAHOO VS STATE OF ODISHA	SADASIVA PATRA (1) VS	// CANTONMENT ROAD /11 /2025 ()
346	D-ABLAPL/26635/2025 ABLAPL/10318/2025	MD. FIRDUSH @ MD. PAPU FIRDOSH VS STATE OF ODISHA	ARIJEET MISHRA VS	// PATTAMUNDAI /262 /2025 ()
347	D-ABLAPL/26305/2025 ABLAPL/10319/2025	RAJKISHORE DAS VS STATE OF ODISHA	SANDEEP RAJ PANDA VS	// PAHALA /433 /2024 ()
348	D-ABLAPL/21765/2025 ABLAPL/10320/2025	SANTOSH NAIK VS STATE OF ODISHA	SITAKANTA HOTA VS	// FATEGARH /156 /2025 ()
349	D-ABLAPL/25503/2025 ABLAPL/10321/2025	RAJENDRA JEE @ RAJANDRA GI VS STATE OF ODISHA	ALOK KUMAR MOHAPATRA VS	// PURIGHAT /285 /2025 ()
350	D-ABLAPL/26342/2025 ABLAPL/10322/2025	RASMITA MAHARANA VS STATE OF ODISHA	SARADA PRASAD DASH VS	// KHAIRA /258 /2025 ()
351	D-ABLAPL/25677/2025 ABLAPL/10323/2025	GIRIDHARI SINGH VS STATE OF ODISHA	ALOK KUMAR MOHAPATRA VS	// PURIGHAT /285 /2025 ()

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352	D-ABLAPL/26587/2025 ABLAPL/10324/2025	LIPA MOHAPATRA @ SUBHRANSU SEKHAR MAHAPATRA VS STATE OF ODISHA	DEBASIS SAHOO VS	KOREI /290 /2025 () //
353	D-ABLAPL/25729/2025 ABLAPL/10325/2025	BHARAT PRADHAN VS STATE OF ODISHA	DEBA KUMAR RATH VS	BHARATPUR PS /419 /2025 () //
354	D-ABLAPL/25101/2025 ABLAPL/10326/2025	MINATI SWAIN VS STATE OF ODISHA	DEEPAK KU SAHOO VS	MARSHAGHAI /234 /2025 () //
355	D-ABLAPL/26589/2025 ABLAPL/10327/2025	ASHOK @ ASHOKA DALAI VS STATE OF ODISHA	BIKASH CHANDRA PARIJA VS	JAJPUR SADAR /271 /2025 () //
356	D-ABLAPL/25207/2025 ABLAPL/10328/2025	SUSAMA DAS VS STATE OF ODISHA	SUBHENDU KUMAR NAYAK VS	MADHUPATNA /217 /2025 () //
357	D-ABLAPL/26593/2025 ABLAPL/10329/2025	PARBATI MAHARANA @ MOHARANA VS STATE OF ODISHA	SABYASACHI MISHRA VS	KHAIRA /259 /2025 () //
358	D-ABLAPL/26423/2025 ABLAPL/10330/2025	MANTU @ HEMANT BIBHAR VS STATE OF ODISHA	KARUNAKAR GAYA VS	BARGARH /225 /2020 () //
359	D-ABLAPL/26596/2025 ABLAPL/10331/2025	LAXMAN MALLICK @ MALIK VS STATE OF ODISHA	MAHES DAS VS	BAMUNIGAM /72 /2025 () //
360	D-ABLAPL/26019/2025 ABLAPL/10332/2025	MAGSIRA BHUE @ SUDHIR BHUE VS STATE OF ODISHA	SOUMYA MISHRA VS	BARPALLI /217 /2025 () //
361	D-ABLAPL/26288/2025 ABLAPL/10333/2025	SARBESWAR ROUT VS STATE OF ODISHA	LALATENDU SAMANTARAY VS	RAJNAGAR /130 /2023 () //
362	D-ABLAPL/26456/2025 ABLAPL/10334/2025	PINTU BEHERA @ MAJHIAN BEHERA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	RAMBHA (KHALLIKOTE) /670 /2025 () //
363	D-ABLAPL/26619/2025	SUBASH MEHER @ SUBASH CHANDRA MEHER	BIJAYA KUMAR BEHERA 1	DHARAMGARH /105 /2020

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	ABLAPL/10335/2025	VS STATE OF ODISHA	VS	() //
364	D-ABLAPL/26458/2025 ABLAPL/10336/2025	SURAJ KUMAR AGASTI VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	//0 () //
365	D-ABLAPL/24357/2025 ABLAPL/10337/2025	PICHIKI SRINIVAS RAO VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	BISSAMCUTTACK /105 /2025 () //
366	D-ABLAPL/26627/2025 ABLAPL/10338/2025	MANOJ KUMAR BEHERA VS STATE OF ODISHA	SEJAL NAYAK VS	//0 () //
367	D-ABLAPL/26459/2025 ABLAPL/10339/2025	PRASANNA SAHU @ MANGAL SAHU VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BIJEPUR /61 /2021 () //
368	D-ABLAPL/26657/2025 ABLAPL/10340/2025	PRADOSH KUMAR BARAL @ PRADYUS BARAL VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	GHASIPURA /157 /2025 () //
369	D-ABLAPL/26464/2025 ABLAPL/10341/2025	RABINDRA MALIK VS STATE OF ODISHA	PRASANTA KUMAR BARIK VS	DHUSURI /384 /2025 () //
370	D-ABLAPL/26840/2025 ABLAPL/10342/2025	PRAVAT KUMAR MAHANTY VS STATE OF ODISHA	SAYANTAN PANDA VS	ODAGAON /262 /2025 () //
371	D-ABLAPL/26501/2025 ABLAPL/10343/2025	MAKUNDA NAG VS STATE OF ODISHA	SIDDHARTH GOUTAM DAS VS	TUREIKELA /209 /2025 () //
372	D-ABLAPL/26661/2025 ABLAPL/10344/2025	PRADOSH KUMAR BARAL @ PINTU BARAL VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	RAMACHANDRAPUR /376 /2024 () //
373	D-ABLAPL/26294/2025 ABLAPL/10345/2025	ANUSAYA @ ANNAPURNA NAYAK VS STATE OF ODISHA	BHARAT JALLI VS	ASTARANGA /172 /2025 () //
374	D-ABLAPL/26515/2025 ABLAPL/10346/2025	SAHIL MOHAMMED VS	AMLAN SHAKTI PAUL VS	KHURDA MODEL /289 /2025 ()

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STATE OF ODISHA

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